

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**

Original Application No.200/00419/2021

Jabalpur, this Friday, the 30th day of July, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Malik Chand jaiswal, S/o Shri Indra Lal Jaiswal
 Aged about 32 years, Trackman Unit No.33
 SSE (P.Way)Saraigram, Railway Station Sarai Under DRM
 Jabalpur Tehsil Sarai, District Singrauli (MP)486881
 (Under the order of transfer to Unit No.12 Baramafi in the
 office of Senior Engineer (P.Way) Manikpur)
 R/o Gram and Post Jhara, Tehsil Sarai,
 District Singrauli (MP)-486881

-Applicant

(By Advocate –**Shri Manoj Sharma**)

V e r s u s

1. Union of India, through its General manager,
 West Central Railway, Opposite Indira market
 Jabalpur (MP)-482001
2. Divisional Railway manager, Jabalpur Division under
 West Central Railway, Opposite Indira Market
 Jabalpur (MP)-482001
3. Senior Divisional Engineer (Co-ordination) Engineering
 Department, Jabalpur Division, West Central Railway,
 Opposite Indira Market Jabalpur (MP)-482001
4. Assistant Divisional Engineer (ADEN) near Railway
 Beohari Tehsil Beohari, District Shahdol (MP)-484774
5. Senior Section Engineer (P.Way) Saraigram
 Near Railway Station Saraigram Tehsil Sarai,
 District Singrauli (MP)-486881

- Respondents

(By Advocate – **Shri Sapan Usrethe**)

O R D E R (ORAL)**By Ramesh Singh Thakur, JM:-**

In view of the preliminary submissions made in the reply to the fact that the transfer order of the applicant dated 29.01.2021 has been cancelled, this O.A. has become infructuous.



2. Accordingly, the Original Application is disposed of as having become infructuous.
3. In the event of other issues survives the applicant is at liberty to approach this Tribunal on the same cause of action.

(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member